

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING


PRESENT: **HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/92(CHE)/2023
PETITION NUMBER : TCP/73/2017
NAME OF THE PETITIONER(S) : Liquidator of M/s Nag Leathers Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 54 of IBC, 2016


ORDER

The Applicant is represented by the Ld. Counsel Mr. S.Sathiyarayanan through video conferencing mode.

List the matter before Regular Bench on **18.04.2023** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS


(SANJIV JAIN)
MEMBER (JUDICIAL)